

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No. 3773/2011

M/S TRIVENI GLASS LIMITED

THROUGH ITS DEPUTY GENERAL MANAGER (SALES AND P.R.)

R.K. SINHA

Appellant(s)

VERSUS

COMMISSIONER OF TRADE TAX, U.P.

Respondent(s)

([ HEARD BY : HON'BLE S. RAVINDRA BHAT AND HON'BLE ARAVIND KUMAR,  
JJ. ] )

WITH

C.A. No. 5914/2023 (III-A)

C.A. No. 5965-5966/2023 (III-A)

(FOR ADMISSION and I.R. and IA No.54910/2018-EXEMPTION FROM FILING  
O.T. and IA No.54907/2018-CONDONATION OF DELAY IN REFILEING  
IA No. 54910/2018 - EXEMPTION FROM FILING O.T.)Date : 09-10-2023 These appeals were called on for pronouncement of  
Judgment today.

For Appellant(s) Mr. Anish Agarwal, AOR

For Respondent(s) Mr. Bhakti Vardhan Singh, AOR  
Mr. Ankit Khatri, Adv.UPON hearing the counsel the Court made the following  
O R D E RHon'ble Mr. Justice Aravind Kumar pronounced the  
reportable judgment of the Bench comprising Hon'ble Mr.  
Justice S. Ravindra Bhat and His Lordship.The appeals are dismissed in terms of signed reportable  
judgment.

All pending applications are disposed of.

(NEETA SAPRA)  
COURT MASTER (SH)(BEENA JOLLY)  
COURT MASTER (NSH)

(Signed reportable Judgment is placed on the file)